

# **Rejection of application for certificate of registration**

**August 28, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on August 27, 1999 the application for certificate of registration submitted by the financial company M/s. Sivamala Finance Ltd., 47-E, Dr. Radhakrishnan Road, Tatabad, Coimbatore-641 012.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Chhaya Raje  
Manager**

**Press Release : 1999-2000/309**